

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Dated : 4<sup>th</sup> March, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**Appeal No. 239 of 2012**

**Amausi Industries Association & Ors. .... Appellant (s)**

**Versus**

**Uttar Pradesh Electricity Regulatory  
Commission & Ors. ...Respondent (s)**

**Counsel for the Appellant(s): Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan,  
Mr. Sanjay Singh for R.1  
Mr. Amit Kapoor,  
Mr. Pradeep Misra,  
Mr. Vishal Anand,  
Mr. Daleep Kr. Dhayani for  
R.2 to 3**

**Appeal No. 240 of 2012**

**Chamber of Industries Gorakhpur & Ors. .... Appellant (s)**

**Versus**

**Uttar Pradesh Electricity Regulatory Commission  
& Ors. ...Respondent (s)**

**Counsel for the Appellant(s): Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan,  
Mr. Sanjay Singh for R.1  
Mr. Amit Kapoor,  
Mr. Pradeep Misra,  
Mr. Vishal Anand,**

**Mr. Daleep Kr. Dhayani for  
R.2 to 3**

**Appeal No. 241 of 2012**

**Rania of Industries Association & Ors. .... Appellant (s)**

**Versus**

**Uttar Pradesh Electricity Regulatory Commission  
& Ors. ...Respondent (s)**

**Counsel for the Appellant(s): Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan,  
Mr. Sanjay Singh for R.1  
Mr. Amit Kapoor,  
Mr. Pradeep Misra,  
Mr. Vishal Anand,  
Mr. Daleep Kr. Dhayani for  
R.2 to 3**

**Appeal No. 243 of 2012 & IA No. 427 of 2012**

**\_Association of Steel Rolling Mills & Furnaces & Ors. .... Appellant (s)**

**Versus**

**Uttar Pradesh Electricity Regulatory Commission  
& Ors. ...Respondent (s)**

**Counsel for the Appellant(s): Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan,  
Mr. Sanjay Singh for R.1  
Mr. Amit Kapoor,  
Mr. Pradeep Misra,  
Mr. Vishal Anand,  
Mr. Daleep Kr. Dhayani for  
R.2 to 3  
Ms. Pyoli for Intervenor**

**Appeal No. 11 of 2013 &  
IA No. 31 of 2013, 32 of 2013 and 36 of 2013**

**M/s Rathi Steels & Power Ltd. & Ors** ..... Appellant (s)

**Versus**

**Uttar Pradesh Electricity Regulatory Commission  
& Ors.** ...Respondent (s)

**Counsel for the Appellant(s):** Mr. B.C. Rai  
Mr. Gaurav Agarwal

**Counsel for the Respondent(s):** Mr. Buddy A. Ranganadhan,  
Mr. Sanjay Singh for R.1  
Mr. Amit Kapoor,  
Mr. Pradeep Misra,  
Mr. Vishal Anand,  
Mr. Daleep Kr. Dhayani for  
R.2 to 3  
Mr. Abhishek Sharma for  
Intervenor

**Appeal No. 12 of 2013 &  
IA No. 34 of 2013 and 35 of 2013**

**M/s Parmarth Industries Pvt. Ltd. & Ors** ..... Appellant (s)

**Versus**

**Uttar Pradesh Electricity Regulatory Commission  
& Ors.** ...Respondent (s)

**Counsel for the Appellant(s):** Mr. B.C. Rai  
Mr. Gaurav Agarwal

**Counsel for the Respondent(s):** Mr. Buddy A. Ranganadhan,  
Mr. Sanjay Singh for R.1  
Mr. Amit Kapoor,  
Mr. Pradeep Misra,  
Mr. Vishal Anand,  
Mr. Daleep Kr. Dhayani for  
R.2 to 3

**ORDER**

We have heard Ms. Swapna Seshadri, the learned counsel for the Appellant for some time.

Post the matter for further hearing on **15.03.2013.**

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

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